## Annexure – 7 Name of the corporate debtor: Advantage Overseas Private Limited; Date of commencement of Liquidation: 27-11-2024; List of creditors as on: 08-04-2025 List of operational creditors (Government dues)

I	operational creditors (Governmen
	(Amount in₹)

	(Amount int)													
SI	Details of claimant		Details of claim received		Details of claim admitted					Amount of Amount of	Amount of any	y Amount of claim	Amount of	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Security Interest	Whether related party?	% of voting share in SCC, if Applicable	contingent claim	mutual dues, that may be set- off	under verification	claim not admitted	
1	Employee's Provident Fund Organisation	Ministry of Labour and Employment	17-12-2024	1,86,931.00	1,86,931.00	Operational		No	0.00020%	0	0	0	0	The said claim amount was duly admitted by erstwhile RP and the same was again submitted during Liquidation.
2	Deputy Commissioner of Income Tax, Central Circle- 5(3)	Ministry of Finance	08-01-2024	53,84,83,42,817.00	53,84,83,42,817.00	Operational		No	58.79%	0	0	-	0	
Total				53,84,85,29,748.00	53,84,85,29,748.00					-	-	-	0	